

**FIFTEENTH KERALA LEGISLATIVE ASSEMBLY**

**TENTH SESSION**

**BULLETIN - PART II**

**27 February, 2024**

**No. 492**

**Consolidated List of Official Legislative Business**

**A consolidated List of Official Legislative Business transacted during the Tenth Session of the Fifteenth Kerala Legislative Assembly is given below :**

<b>Sl. No.</b>	<b>Title of Bill</b>	<b>Minister -in-charge</b>	<b>Remarks</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>
<b>L LAYING OF BILLS ASSENTED</b>			
1.	The Kerala Private Forests (Vesting and assignment) Amendment Bill, 2023 (Bill No.162)	Shri. A.K.Saseendran, Minister for Forests and Wildlife.	The Bill received the assent of the Governor on July 31, 2023. The Bill as assented to by the Governor was laid on Table by the Secretary on January 31, 2024. (Act 21 of 2023)
2.	The Kerala Healthcare Service Persons and Healthcare Service Institutions (Prevention of Violence and Damage to Property) Amendment Bill, 2023, (Bill No. 169)	Smt. Veena George, Minister for Health and Woman and Child Development.	The Bill received the assent of the Governor on September 18, 2023. The Bill as assented to by the Governor was laid on Table by the Secretary on January 31, 2024. (Act 22 of 2023)
3.	The Sree Pandaravaka Lands (Vesting and Enfranchisement) Amendment Bill, 2022 (Bill No.143)	Shri. K. Rajan, Minister for Revenue and Housing.	The Bill received the assent of the Governor on September 27, 2023. The Bill as assented to by the Governor was laid on Table by the Secretary on January 31, 2024. (Act 24 of 2023)

4.	The Kerala Medical Education (Regulation and Control of Admission to Private Medical Educational Institutions) Amendment Bill, 2023 (Bill No.165)	Smt. Veena George, Minister for Health and Woman and Child Development.	The Bill received the assent of the Governor on October 05, 2023. The Bill as assented to by the Governor was laid on Table by the Secretary on January 31, 2024. (Act 25 of 2023)
5.	The Kerala Motor Transport Workers' Payment of Fair Wages (Amendment) Bill, 2022 (Bill No.142)	Shri. V. Sivankutty, Minister for General Education and Labour.	The Bill received the assent of the Governor on October 14, 2023. The Bill as assented to by the Governor was laid on Table by the Secretary on January 31, 2024. (Act 26 of 2023)
6.	The Kerala Public Health Bill, 2021 (Bill No.77)	Smt. Veena George, Minister for Health and Woman and Child Development.	The Bill received the assent of the Governor on November 28, 2023. The Bill as assented to by the Governor was laid on Table by the Secretary on January 31, 2024. (Act 28 of 2023)
7.	The Kerala Public Service Commission (Additional Functions as respects Certain Corporations and Companies) Second Amendment Bill, 2023. (Bill No.170)	Shri. Pinarayi Vijayan, Chief Minister.	The Bill received the assent of the Governor on November 30, 2023. The Bill as assented to by the Governor was laid on Table by the Secretary on January 31, 2024. (Act 29 of 2023)
8.	The Kerala Appropriation (No.3) Bill, 2023 (Bill No.177)	Shri. K.N. Balagopal, Minister for Finance.	The Bill received the assent of the Governor on November 30, 2023. The Bill as assented to by the Governor was laid on Table by the Secretary on January 31, 2024. (Act 30 of 2023)

## II. BILLS PASSED

1.	The Kerala Goods and Services Tax (Amendment) Bill, 2024 (Bill No.189)	Shri. K.N. Balagopal, Minister for Finance.	The Bill was published as a Gazette Extraordinary on January 27, 2024. The Bill was introduced in the Assembly on February 01, 2024 and was referred to Subject Committee on the same day. The bill as reported by the Subject Committee was taken into consideration on February 13, 2024 and was passed on the same day.
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2.	The Kerala Municipality (Amendment) Bill, 2024 (Bill No.188)	Shri. M.B. Rajesh, Minister for Local Self Governments, Rural development and Excise.	The Bill was published as a Gazette Extraordinary on January 27, 2024. The Bill was introduced in the Assembly on February 01, 2024 and was referred to Subject Committee on the same day. The bill as reported by the Subject Committee was taken into consideration on February 13, 2024 and was passed on the same day.
3.	The Kerala Panchayat Raj (Amendment) Bill, 2024 (Bill No.187)	Shri. M. B. Rajesh, Minister for Local Self Governments, Rural development and Excise.	The Bill was published as a Gazette Extraordinary on January 27, 2024. The Bill was introduced in the Assembly on February 01, 2024 and was referred to Subject Committee on the same day. The bill as reported by the Subject Committee was taken into consideration on February 13, 2024 and was passed on the same day.
4.	The Kerala Appropriation Bill, 2024 (Bill No.192)	Shri. K.N. Balagopal, Minister for Finance.	The Bill was published as a Gazette Extraordinary on February 14, 2024. The Bill was introduced in the Assembly on February 15, 2024 and was passed on the same day.
5.	The Kerala Appropriation (Vote on Account) Bill, 2024 (Bill No.194)	Shri. K.N. Balagopal, Minister for Finance.	The Bill was published as a Gazette Extraordinary on February 15, 2024. The Bill was introduced in the Assembly on February 15, 2024 and was passed on the same day.

### III. BILLS INTRODUCED BUT NOT PASSED

1.	The Kerala Finance Bill, 2024 (Bill No.193)	Shri. K.N. Balagopal, Minister for Finance.	The Bill was published as a Gazette Extraordinary on February 14, 2024. The Bill was introduced in the Assembly on February 15, 2024.
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<b>IV. BILLS PUBLISHED BUT NOT INTRODUCED</b>			
1.	The Code of Criminal Procedure (Kerala Second Amendment) Bill, 2023 (Bill No.178)	Shri. Pinarayi Vijayan, Chief minister.	The Bill was published as Gazette Extraordinary on November 10, 2023.
2.	The Kerala Veterinary and Animal Sciences University (Amendment) Bill, 2023 (Bill No. 179 )	Smt. J. Chinchurani, Minister for Animal Husbandry and Zoos.	The Bill was published as Gazette Extraordinary on November 10, 2023.
3.	The Kerala Cattle Breeding Bill, 2023 (Bill No. 180 )	Smt. J. Chinchurani, Minister for Animal Husbandry and Zoos.	The Bill was published as Gazette Extraordinary on December 08, 2023.
4.	The Kerala Public Service Commission (Additional Functions as respects Certain Corporations and Companies) Amendment Bill, 2024. (Bill No.190)	Shri. Pinarayi Vijayan, Chief minister.	The Bill was published as Gazette Extraordinary on January 30, 2024.
5.	The Kerala General Sales Tax (Amendment) Bill, 2024. (Bill No. 191)	Shri. K.N. Balagopal, Minister for Finance.	The Bill was published as Gazette Extraordinary on January 31, 2024.

**SHAJI C. BABY,  
SECRETARY-IN-CHARGE.**